

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 8th MAY, 2024, 10:30 A.M.

CA/1/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Bhuyan Projects Pvt. Ltd. Vs The Registrar of Companies, NER
Under Section	U/s 252(3) of Companies Act, 2013

For Petitioner (s) : Mr. R. M. Goenka, CS

For Respondent (s) :

ORDER

Heard Ld. PCS Mr. R. M. Goenka representing the Petitioner Companies .We understand that the Company was struck off on 09.06.2017 for non-filing of statutory returns since the FY 2013-2014 onwards. Ld. Authorised Representative is directed to file the relevant balance sheets up to date for consideration of this Tribunal along with documents relied upon to justify that the struck off Company was continuing with its business activities when it was struck off in the year 2017. Ld. PCS seeks 15 days' time for the same. Time granted.

List for further consideration on **12.06.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)